NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 901/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES:

Kaybee Foundry Services Pvt. Ltd.

V/s.

Perfect Engineering Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 Narish S. Practicing
Company
for PRS legal Secretary

ORDER TCP 901/I & BP/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 11.8.2017.

sd/-**V. NALLASENAPATHY**

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)